

Annexure-7

Name of the corporate debtor: SHREE SANT KRIPA APPLIANCES PRIVATE LIMITED in CIRP

List of operational creditors (Government Dues) as on 22/12/2025

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Government Dept	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	GST Ahmedabad	GST	13-11-2025	4,84,25,462	-	VAT and GST	No		0	0	4,84,25,462		Disputed amount Rs. 38287109, interest calculated upto 11/11/2025
2	GST Raipur	GST	11-11-2025	2,43,30,223	-	GST	No		0	0	2,43,30,223		Demand yet to be crystallised , DRC 01 stage
3	GST Pune	GST	28-11-2025	1,47,98,44,342		GST	No		0	0	1,47,98,44,342		Email sent on Dec 9, 2025
4	Income Tax	IT	05-10-2025	11,98,73,426		income tax	No		0	0	11,98,73,426		Email sent on Dec 9, 2025
Total				1,67,24,73,453	-	-	-	-	-	-	1,67,24,73,453	-	-